

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Miscellaneous Application No.200/00480/2019**  
*(in O.A. No.200/305/2018)*

Jabalpur, this Monday, the 06<sup>th</sup> day of May, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1.Union of India,  
Through its Secretary,  
Ministry of Defence Production,  
South Block  
New Delhi Pin Code 110011

2.Ordnance Factory Board,  
Ayudh Bhavan,  
10-A Shaheed Kudiram Bose Road,  
Kolkata, PIN Code 700001

3. General Manager Vehicle Factory  
Jabalpur M.P. PIN 482009

**-Applicants**

(By Advocate-**Shri D.S. Baghel**)

**V e r s u s**

Smt. Saroj Dahayat  
Wd/o Late Dayaram Dahayat,  
Aged about 55 years,  
Resident of 39 Siddhbaba Ward,  
In front of Prem Tent House,  
Gopal Hotel Lalmati,  
Jabalpur M.P. PIN 482001  
Mobile No. 9575111777

**- Respondent**

**O R D E R (Oral)****By Navin Tandon, AM:-**

The applicants (respondents in O.A.) have filed M.A. No. 200/00553/2019 for condoning the delay of 12 days in filing is this M.A. for extension of time. M.A. is allowed. Delay of 12 days is condoned.

**2.** This Misc. Application has been filed by the applicants (respondents in O.A.) for grant of further three months' time to comply the order dated 04.05.2018 passed by this Tribunal in O.A. No.200/00305/2018.

**3.** It has been submitted by the applicants that the matter has been referred to Ministry of Defence who is final and competent authority to decide the matter with regard to eligibility of ex-gratia payment and relevant office procedures are need to be carried out. Therefore, further three months' time may be granted.

**4.** In view of the submissions, further three months' time from today is granted to the applicants for complying with our order dated 04.05.2018 ibid.

**5.** Accordingly, M.A. is allowed.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Navin Tandon)**  
**Administrative Member**